

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(C) No. 7259 of 2019**

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**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner	: Mr. A.K. Sahani, Advocate
For the Respondents	: Mr. Mohan Kumar Dubey, AC to AG

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05/25.06.2020      The present writ petition is taken up today through Video conferencing.

Mr. Mohan Kumar Dubey, the learned AC to AG, prays for three weeks' more time to file counter affidavit on behalf of the respondents.

In view of the said prayer, put up this case under appropriate heading after three weeks.

**(Rajesh Shankar, J.)**

Manish